

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
SPECIAL BENCH
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
16-11-2023 AT 10.30 AM**

IA (IBC) 1718/2023 in CP (IB) No. 574/7/HDB/2019
u/s. 7 of IBC, 2016

IN THE MATTER OF:

Stressed Assets Stabilisation Fund

...Financial Creditor

VS

Priyaranjani Fibers Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. SANJAY PURI, HON'BLE MEMBER (TECHNICAL)**

ORDER

Learned Counsel Mr. D. Srinivasa Rao party in person present through Video Conference.

Proof of service not filed. Issue Notice to the Respondent by registered/ speed post and through e-mail, to be taken up within 3 days' from today. Meanwhile, counter if any to be filed by the Respondent within 14 days' time. Posted to 28.11.2023 for filing proof of service and for counter.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)